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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA(CAA) No. 11/KB/2018

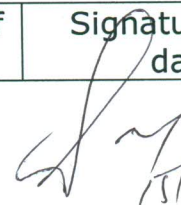
Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

Name of the Company		RVH Consultants Pvt. Ltd & Anr	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 CA SHASHI AGARWAL

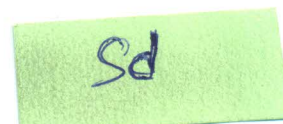
PETITIONER


15/2/18

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.



(Jinan K.R.)
Member (J)